

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:3150
ANSWERED ON:13.12.2006
RAISING RETIREMENT AGE OF DOCTORS
Meinya Dr. Thokchom

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the retirement age of Central Government Doctors has been raised;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government proposes to allow the Central Government Employees to take voluntary retirement after completion of 15 years of minimum service instead of the present 20 years;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI SURESH PACHOURI)

- (a) & (b): Keeping in view the various factors of recruitment of specialists in the Central Health Service and the need to maintain the health delivery system, the age of superannuation of Specialist Doctors of Central Health Service belonging to
- (i) Teaching
 - (ii) Non-Teaching and
 - (iii) Public Health sub-cadres has been increased from 60 years to 62 years.
- (c): No such proposal is, at present, under consideration of the Government.
- (d) & (e): Do not arise.